

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 101
IB-465/ND/2020**

IN THE MATTER OF:

Indiabulls Distribution Services Ltd.

...PETITIONER

Vs.

M/s. Prateek Realtors India Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 10.02.2020.

Coram:

SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

**:Mr. Rudreshwar Singh, Mr.
Gautam Singh, Advocates**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the Operational-creditor. Perused the Paper-book. Serve notice on the corporate-debtor within ten days. Service through all modes is permitted. Matter is adjourned to **25.02.2020**.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**

(Meenu)